

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-132/ND/2017

In the matter of :

Mr. Pawan Kumar & Anr.

....PETITIONER

Vs.

MSX Mall (P) Ltd

.. RESPONDENT

SECTION :

Under Section 230-232

Order delivered on 25.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

For the Intervener

: Ms. Easha Kadian, Standing Counsel  
Income tax Department

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

- Sd -

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit

25.1.2018